# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 17.08.2022 (WEDNESDAY)
COURT OF CHAIRPERSON

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

#### 10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment	udgment
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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Ramesh Babu-R1 R.S. Sravankumar-R2
or Admi	ssion (Fresh Cases)			
2.	Comp. App. (AT) (Ins) No. 976 of 2022	Rajeev Srivastva Vs. Ahluwalia Contracts (India) Ltd. & Ors.	Ankur Goel	

	2022	Antuwana Contracts (India) Ltd. & Ors.		
3.	Comp. App. (AT) (Ins) No. 978 of 2022	State Bank of India Vs. N.S. Engineering Projects Pvt. Ltd.	Sanjay Kapur	Animesh Kumar

4.	Comp. App. (AT)	Uma Shankar Geonka	Vaibhav Tyagi	
	(Ins) No. 979 of	(Suspended Director of Calzini Fashions		
	2022	Ltd.)		
		Vs.		
		Kailash Chandra Jain		
		Interim Resolution Professional of		
		Jayna Traders Pvt. Ltd. & Anr.		

#### For Admission (After Notice)

5.	Comp. App. (AT)	Vikram Bhawanishankar Sharma	Anuj Tiwari	Manoj Kumar
	(Ins) No. 689 &	Vs.		
	691 of 2022 &	Feedback Highways OMT Pvt. Ltd. &		
	I.A. No. 2715 &	Ors.		
	2716 of 2022			

## 02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

6.	Comp. App. (AT)	Pramod Kumar Pathak	Pankaj Jain	Henna George
	(Ins) No. 312 of	Vs.		Purti Gupta
	2022	Arfat Petrochemicals Pvt. Ltd.		
	(PH)			

Copy to: -

By order of Hon'ble Chairperson

-sd/-

Registrar

1. Notice Board

2. Website: www.nclat.nic.in